POST OFFER ADVERTISEMENT

S. V. TRADING & AGENCIES LIMITED

Registered office: 1076, Dr. E. Moses Road, Worli, Mumbai 400018, Tel No: 022-24964656/60,
Fax No: 022-24963055 and Email: sanjayjain@ocl-india.com

Open Offer for acquisition of 26,000 fully paid up equity shares from shareholders of S. V. Trading & Agencies Limited (hereinafter referred to as 'SVTL' or 'Target Company') by Manoharbhai P. Joshi and Gopal Lal Paliwal (hereinafter referred to as 'Acquirers'). This Post Offer Advertisement is being issued by Intensive Fiscal Services Private Limited (hereinafter referred to as 'Manager to the Offer') on behalf of the Acquirers in connection with the offer made by the Acquirers in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was released on June 13, 2013 in The Financial Express (English-All Edition), Jansatta (Hindi-All Edition) & Mumbai Lakshadeep (Marathi- Mumbai Edition).

1. Name of the Target Company : S. V. Trading & Agencies Limited
2. Name of the Acquirers : Manoharbhai P Joshi and Gopal Lal Paliwal
3. Name of the Manager to the Offer : Intensive Fiscal Services Private Limited
4. Name of the Registrar to the Offer : System Support Services
5. Offer Details
   a) Date of Opening of the Tendering Period : August 20, 2013
   b) Date of Closure of the Tendering Period : September 02, 2013
6. Last Date of Payment of Consideration as mentioned in the Letter of offer : Not Applicable (as no shares have been tendered in the Open Offer)
7. Details of Acquisition:

Sr. No.	Particulars	Proposed in the Offer Document		Actuals	
7.1	Offer Price (in ₹)	12		12	
7.2	Aggregate number of shares tendered	26,000		Nil	
7.3	Aggregate number of shares accepted	26,000		Nil	
7.4	Size of the Offer (Number of shares multiplied by offer price per share) (in ₹)	3,12,000		Nil	
7.5	Shareholding of the Acquirer beforeAgreement / Public Announcement Number • Number • % of Fully Diluted Equity Share Capital	Nil Nil		Nil Nil	
7.6	Shares Proposed to be Acquired by way of Agreement • Number • % of Fully Diluted Equity Share Capital	59,000 59%		59,000 59%	
7.7	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	26,000 26.00%		Nil Nil	
7.8	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	Nil N.A. N.A.		Nil N.A. N.A.	
7.9	Post offer shareholding of Acquirer • Number • % of Fully Diluted Equity Share Capital	85,000 85.00%		59,000 59.00%	
7.10	Pre & Post offer shareholding of the Public	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
	• Number • % of Fully Diluted Equity Share Capital	41,000 41.00%	15,000 15.00%	41,000 41.00%	41,000 41.00%

8. The Acquirers accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE and at the registered office of the Target Company.

The captioned terms used in this advertisement and not defined herein, shall have the same meaning assigned to them in the Letter of Offer dated August 09, 2013.

Issued by Manager to the Offer on behalf of the Acquirers:

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INTENSIVE FISCAL SERVICES PRIVATE LIMITED

Contact Person: Rishabh Jain/Nikesh Jain
914, 9th Floor, Raheja Chambers, Nariman Point, Mumbai - 400 021.
Tel.: 022-22870443/44/45; Fax: 022-22870446; E-mail: rishabh@intensivefiscal.com

Place : Mumbai
Date : September 05, 2013

PRESSMAN

Size: 12 (w) X 21 (h)